

(b) Various steps have been taken to reduce pendency of cases in Courts, such as, grouping of matters regarding common question of law and constitution of special benches.

[English]

#### **Distribution of Films to Film Societies**

8389. SHRI M. RAMANNA RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the average number of films given per year by the National Film Archives to film societies for distribution;

(b) whether film society movement is facing hardships in finding good films for screening;

(c) if so, whether Government propose to increase the number of film for distribution to film societies; and

(d) whether there is any plan to give film to film societies on concessional rate by the National Film Development Corporation (NFDC)?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The average number of films given per year by the National Film Archives of India to film societies for distribution is 117.

(b) Yes, Sir.

(c) and (d). Apart from distribution of films to film societies by the National Film Archives of India, National Films Development Corporation, a Public Sector Undertaking in the Ministry of Information and Broadcasting is also helping film societies in the screening of good films at subsidised rates.

Besides, the Corporation has also established National Film Circle in Bombay for screening of good films in collaboration with National Film Archives. Nominal Annual Membership fee of Rs. 100/- to 400/- is charged and so far more than 300 films have been screened under this scheme.

#### **Deposit Insurance and Credit Guarantee Corporation**

8390. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) the objects of the Deposit Insurance and Credit Guarantee Corporation of India;

(b) the amount of fee collected by the Corporation during the last three years, year-wise and State-wise; and

(c) the number of claims settled by the Corporation during the above period and the amount involved therein, year-wise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The objectives of Deposit Insurance and Credit Guarantee Corporation (DICGC) are:

- i) to transact the business of insuring deposits with banks, and
- ii) to transact the business of guaranteeing and indemnifying loans and advances granted by banking companies, cooperative banks and other financial institutions. The Credit Guarantee Schemes (CGC) introduced by the Corporation from time to time have their objectives to induce banks and other financial institutions to lend to Small Scale Industries and small borrowers particularly to those belonging to Weaker and hitherto neglected

section of the Society.

(b) and (c) The guarantee fee collected and claims settled during the last three years

i.e. 1987 (January to December), 1988-89 (from January, 88 to March, 89) and 1989-90 (from April, 89 to March, 90) are as under:

(Rs. in crores)

<i>Year</i>	<i>Guarantee fee collected</i>	<i>Amount of claims settled</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987 (January to December)	145 17	236.57
1988-89 (January, 88 to March 89)	191 89	437 17
1989-90 (April, 89 to March, 90)	562 05 (provisional)	714 66

DICGC has reported that the State-wise break-up of the guarantee fee collected and amount of claims settle are not available

#### **Construction of Major and Medium Hotels in Joint Sector**

8391 SHRI J CHOKKA RAO  
SHRI S KRISHNA KUMAR

Will the Minister of TOURISM be pleased to state

(a) whether Government propose to construct more major and medium hotels accommodation in the joint sector for the benefit of middle income group tourists as a part of tourism promotion programme, and

(b) if so, the details thereof and the extent of accommodation to be set up in different 'A' class cities and the State of Kerala during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK). (a) and (b) At present, Govern-

ment has no proposal to set up hotels in the joint sector. However, a request from Government of Tamil Nadu for setting up of a hotel by ITDC in collaboration with State Government at Madras is being examined.

#### **Construction of Hotels in Public Sector**

8392 SHRI J CHOKKA RAO: Will the Minister of TOURISM be pleased to state

(a) whether Government are considering to construct more hotels in public sector to promote tourism.

(b) if so, the number of hotels proposed to be constructed with their locations; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The Annual Plan 1990-91 of ITDC does not envisage any specific scheme/provision for construction of star hotels in the